

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 01-11-2018

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/106/2016
NAME OF THE PETITIONER(S) : S.K. Ganesan & 4 others
NAME OF THE RESPONDENT(S) : M/s Bidar Rubber and Reclaims Pvt. Ltd. & 8 others
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1) for KSR & CO.
Dr. K.S. Ravichandran P.C.S } for Petitioners
M.K. Preetha Adv. } 1 to 4

2. SANDEEP KUMAR
For
CIVILSUU

For
Respondent

3. A-SRIVASTAVA
for Mr. B. DHANARAJ

for R27 to R9

(2)

[TCP/106/2016]

ORDER

At request of both sides, list this matter on **29.11.2018** for hearing submissions.

(Sd)
(S.VIJAYARAGHAVAN)
Member (Technical)

(Sd)
(B.S.V.PRAKASH KUMAR)
Member (Judicial)

knp